

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 458
TO BE ANSWERED ON 18.07.2017**

BLUE PRINT FOR OLD AGE HOMES

458. SHRI GODSE HEMANT TUKARAM:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to prepare a blue print for Old Age Homes for senior citizens;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Government so far in this regard?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a): to (c): Section 19 (i) of the Maintenance and Welfare of Parents and Senior Citizens Act, 2007 provides that the State Government may establish and maintain such number of Old Age Homes at accessible places, as it may deem necessary, in a phased manner beginning with at least one in each district to accommodate in such homes a minimum of one hundred and fifty Senior Citizens who are indigent.

This Ministry is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP), under which grants-in-aid are given for running and maintenance of inter-alia, Old Age Homes for the destitute elderly. The main objective of the Scheme is to improve the quality of life of Older Persons by providing basic amenities like shelter, food, medical care and entertainment opportunities etc. During the year 2016-17, Grant-in-Aid was released to 428 Old Age Homes under the Scheme.
